

(ITEM NO.70 REGISTRAR COURT. 2 SECTION IIIA
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 5025/2015

BSNL Appellant(s)

VERSUS

COMMNR.TRADE TAX, U.P. Respondent(s)

WITH

C.A. No. 5026/2015

C.A. No. 5027/2015

(With Office Report)

Date : 13/04/2016 This appeal was called on for hearing today.

For Appellant(s) Mr.Sambhav Gupta,Adv.

Mr. Rajiv Tyagi,Adv.

For Respondent(s) Mr.Abhinav K.Malik,Adv.

Mr. Ravi Prakash Mehrotra,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the appellant shall within a period of four
weeks file the affidavit of valuation.

List the matter again on 12.07.2016.

(M V RAMESH)

Registrar

SB